

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No.582/2016
in
OA No.3188/2016**

this the 19th day of January, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K.Basu, Member (A)**

Vinod Kumar
Aged about 38 years
S/o Late Shri Lahari Singh
R/o H.No.206, Lane No.5
Raoshan Vihar, East Sadatpur
Karawal Nagar, Delhi – 110 094.
(By Advocate: Shri Ajesh Luthra)Petitioner

Versus

1. Shri Naresh Kumar
Chairman
New Delhi Municipal Council
Palika Kendra Sansad Marg, New Delhi.
2. Shri R.P.Gupta
Director (Education)
Palika Kendra Sansad Marg, New Delhi.
3. Suresh Chandra Meena
Principal
N.P.Co-ed Sr. Secondary School
Kali Bari Lane, Havlock Square
New Delhi – 110 001.Respondents

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

The learned counsel for the applicant submits that the respondents have complied with the order of this Tribunal by passing a reasoned and speaking order. Accordingly, the CP is closed. Notices are discharged. No costs.

**(P.K.Basu)
Member (A)**

**(V. Ajay Kumar)
Member (J)**